

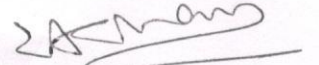
File No. N-9/4/2018-NM  
Government of India  
Ministry of Law and Justice  
(Department of Justice)  
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Jaisalmer House,  
26-Mansingh Road, New Delhi-110011  
Dated: 08<sup>th</sup> November, 2018

**SANCTION ORDER**

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 2,60,000/- only (Rupees Two Lakhs Sixty Thousand Only) to Indian Institute of Management Kashipur towards **First Installment** (being 20% out of the total project cost of Rs. 13,00,000/- (Rupees Thirteen Lakhs Only) (non-recurring expenditure) for undertaking research project titled "Global practices in Continuing Legal Education: Emerging Platforms for Professional Development of Advocates" submitted by Indian Institute of Management Kashipur vide letter No. IIMK2/COEPPG/LAW/2017/1036 dated 19.01.2018 and letter No. IIMKSP/PPG/LAW/2018/1063 dated 21.08.2018(revised) under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by Indian Institute of Management Kashipur and Department of Justice on 08<sup>th</sup> November, 2018. The implementing agency is requested to adhere to the timeline mentioned in the approved proposal and agreement dated 08.11.2018.

2. The expenditure involved is debit to Demand No. 61 during 2018-19 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 141-142.
4. This issues with the concurrence of AS & FA [Law] vide their Note No. 19 dated 12.10.2018 in eOffice/Computer File No. 4242 and approval of Secretary (Justice) vide Dy. No. 1428 dated 22.10.2018.



(Z.A. Khan)

Under Secretary to the Government of India  
Telefax: 23072139

To,  
Pay & Accounts Officer,  
Ministry of Law & Justice, Department of Legal Affairs,  
Janpath Bhawan, Janpath,  
New Delhi

Copy to:-

1. Cash Section, Department of Justice with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to Indian Institute of Management Kashipur.
2. Under Secretary (Admin-II), Department of Justice, Jaisalmer House, New Delhi.
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
- ✓ 4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Director I/C, ( Kind Attention: Prof. K.N.Badhani), Indian Institute of Management Kashipur, Kundeshwari, Kashipur-244713, Udham Singh Nagar, Uttarakhand with a signed copy of agreement dated 08.11.2018.
6. Section Officer, Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4<sup>th</sup> Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.